

In light of order dated 02.01.21 , Daily report as regards online Certified copy of requisitions (as on 04.12.21) :-

1. Total nos. of transactions	:-	1695
(Online requisition for certified copy of orders and judgment)		
2. Total nos. of compliance	:-	1650
3. Total nos. of requests pending	:-	45

Reasons for non- compliance of the requests:-

(i) Files not received from the concerned sections	:-	37
1. LPA – 558/2019		
2. ABA – 3463/2020		
3. ABA-1765/2021		
4. WPC – 7055/2019		
5. WPC-2570/2021		
6. BA – 4938/2020		
7. WPC- 1534/2020		
8. WPC-3976/2019		
9. CONT C-587/2019		
10. ABA-6243/2021		
11. WPC- 263/2020		
12. CR.MP- 3624/2017		
13. ABA-8937/2019		
14. WPC-3500/2021		
15. ABA-6006/2020		
16. WPC- 1515/2013		
17. Cr. MP- 1636/2019		
18. WPC-6085/2010		
19. WPC-5064/2018 BEING ISSUED		
20. ABA-4921/2020		
21. WPC 3201/2021		
22. CMP-11/2021		
23. WPC-6763/2013 VIDE SL		
24. WPC-1617/2021		
25. WPC-1627/2021 BEING ISSUED		
26. ABA-8754/2021		
27. WPC-2293/2019		
28. ABA-8754/2021		
29. ABA-8101/2021 BEING ISSUED		
30. ABA-8332/2021		
31. CONT ©-551/2020		
32. WPC-5954/2012		

33. Cr. REV-444/2020
34. WPC-6905/2011
35. WPC-5246/2013
36. Cr. REV-506/2017
37. Cr. MP-2266/2020

(ii). No. of Requisitions in which reason for non-compliance

has been mentioned below

:-

08

- A)- TR2087130821024613 – WPC – 4254/2015:- uploaded Order date 17.01.17 does not tally with the original order sheet.
- B)- TR22446270821063007- CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)
- C)- TR2341030921100239 - CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)
- D)- TR2322010921035600- WPC – 1100/2016 :- Uploaded order contain extra order pages that does not tally with required order.
- E)- tr2317010921031603- wpc – 1135/2016:- uploaded order does not tally with the required order ie. 27.09.16.
- F)- TR- 2391050921024324- MA- 322/2014:- uploaded order does not tally with the original order ie. 05.07.2021. (S.L. NO. of respondent.)
- G) TR 3297291021045709 wpc 4590/2012 does not tally with original order sheet
- a. In place of order dt. 05.10.2012 shows order dt. 14.09.2012
 - b. In place of order dt. 03.08.2016 shows order dt. 05.10.2012
 - c. In order dt. 14.09.2012 The name of Hon'ble Judge is missing at bottom.
 - d. In order dt 09.05.2018 one extra sheet is added.
- H) TR 3378061121062327 WPC 5406/2014 - In place of order dt. 02.08.2017 shows order dt. 08.12.2014

Sharma
04/12/21